

National Company Law Tribunal

Allahabad Bench

CP NO. 2/2008

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017

NAME OF THE COMPANY: Seema Zafaryulla & Ors. V/s Sitapur Plywood Manufactures Ltd

SECTION OF THE COMPANIES ACT: U/S 446 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.

CP No.2/2008

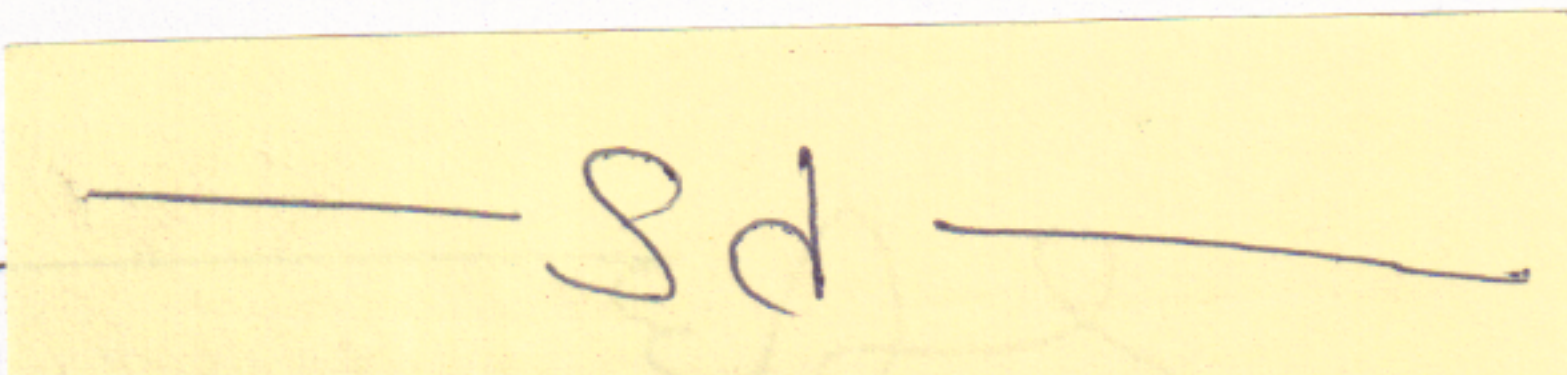
2.

There is no representation from petitioner side since long, despite the notices issued to the concerned parties. Today, the proxy for OL is present. In this matter only one respondent, the office of the DGP Police, New Delhi is appearing and earlier sought time to file comment/reply, if any, to the present petition, which is still awaited.

Meanwhile, the OL may also to file its report, if any. The matter is adjourned to 19th September, 2017.

Dated:24.08.2017

Typed by:
Kavya Prakash


Sri H.P. Chaturvedi, Member (Judicial)